## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/192/2016

NAME OF THE PETITIONER(S)

: S.Devaraj & Another

NAME OF THE RESPONDENT(S)

: Seventh Vision India Pvt Ltd & 14 Others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

9894162442

1. R. VIDHYASHANKAR) Counsel Por R1-3,7-10,13-15
R. ASHOKKUMAR)

2. D. PERUMON BARANYAN Count ph philianess
H. 2.
3. A.M. ILANGO Counsel For Respondent

Shri D Peruman Saranyam, counsel for petitioners present. Shri R Ashok Kumar, counsel for R1 to R3, R7 to R10 and R13 to R15 present. Shri A M Ilango, counsel for R11 present in CA 36/2016 sought time for submitting arguments. Time extended at his request. Put up on 20/2/2017 at 10.30 A.M.

(Ch. Md. Sharief Tarig) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)